

(c) the number of Ministerial servants who have not been retained are not being retained in service upto the age of 60 years and the reasons therefor; and

(d) whether a uniform policy is being followed in all such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). According to information given by Delhi Municipal Corporation 16 employees of the General Wing of the Corporation were retained in service upto the age of 60 years being pre-March 31, 1938 entrants in accordance with F.R. 56(c). The Corporation have stated that the employees were fully covered under the said rule.

(c) Delhi Municipal Corporation inform that six employees were not retained in service beyond the age of 58 years as their cases were not covered under the rules.

(d) The Corporation certifies that they follow a uniform policy in such cases.

#### **Installation of Statues of National Leaders in Delhi/New Delhi**

4566. SHRI N. R. DEOGHARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration of Government to instal the statues of Pandit Jawaharlal Nehru, Shri Lal Bahadur Shastri and Dr. Rajendra Prasad in Delhi/New Delhi; and

(b) if so, the places where these will be installed and when they will be installed?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). The question of selecting suitable sites for the location of the statues of Pandit Jawaharlal Nehru, Dr. Rajendra Prasad and Shri Lal Bahadur Shastri is engaging the attention of the Government.

#### **Development of Beypore Port (Kerala)**

4567. SHRI E. K. NAYANAR:  
SHRI C. K. CHAKRAPANI:  
SHRI V. VISWANATHA  
MENON:

SHRIMATI SUSEELA GO-  
PALAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the formal approval has been given for the development of Beypore Port in Kerala as a centrally sponsored scheme during the Fourth Five Year Plan period; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MI-NISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) and (b). The develop-ment of Beypore Port as a Centrally Sponsored Scheme has been includ-ed in the Fourth Five Year Plan. The State Government is being in-formed accordingly.

#### **Pakistani Nationals**

4568. SHRI GADILINGANA GOWD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pakistani nationals who have settled in the State of Jammu and Kashmir, Delhi, Assam, West Bengal and Punjab during the last three years.

(b) the number of persons out of them who have extended their period of stay;

(c) the number of persons out of them who have returned to Pakis-tan, and

(d) the number out of them to whom notices have been issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). A statement giving information in respect of Pakistani nationals who came to Delhi, West Bengal and Punjab is laid on the Table of the House. [Placed in Library. See No. LT-2433/69].

The information in respect of Pakistani nationals who came to the States of Jammu and Kashmir and Assam is being collected and will be laid on the Table of the House.

**Instructions given to States to give Priority to Developmental Road Works.**

4569. SHRI C. K. CHAKRAPANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any directions have been given to the State Governments to give priority to certain developmental road works in those States; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) and (b). No directions as such about any developmental road works have been given to any State Government. Certain guidelines have, however, been sent by the Planning Commission to the State Governments for formulating *inter-alia* their Annual Plan for roads for 1970-71. A note giving details of these guidelines relating to roads is laid on the Table of the House. [Placed in Library. See No. LT-2434/69].

**Permission to Shiv Sena Chief to Possess a Revolver.**

4570. SHRI K. ANIRUDHAN:  
SHRI GANESH GHOSH:  
SHRI E. K. NAYANAR:  
SHRI A. K. GOPALAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have allowed Shiv Sena leader, Shri Bal Thakre to possess a revolver;

(b) whether it is a fact that Shri Bal Thakre fired shots recently at Bombay;

(c) if so, the details of the incident; and

(d) the action taken against him?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). According to the information received from the Government of Maharashtra, Shri Bal Thakre holds a valid licence for possession of a pistol.

2. On September 26, 1969 at about 11.15 p.m. Shri and Shrimati Bal Thakre accompanied by four persons were returning by car to their house along Lady Jamshedji Road when a motor taxi overtook their car from the left in a rash and negligent manner. When the taxi halted in front of a Restaurant, the person who was driving Shri Thakre's car stopped his car and went to the taxi driver to protest against his rash driving. He was assaulted by the taxi driver. Subsequently a few other taxi drivers also joined in the assault. Shri Thakre who had come out of his car for the rescue of the driver was also assaulted with fists and blows. Apprehending danger to their lives, Shri Thakre fired one shot from his pistol to scare away the crowd. Thereafter he reported the matter to a Sub-Inspector of Police who happened to pass that way. The police took necessary action to apprehend the miscreants.

3. Neither was any one injured nor any property damaged due to firing.

4. No action was taken against Shri Thakre as no offence on his part was disclosed.